

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Criminal Appeal No(s). 1115/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT PRINCIPAL SECRETARY
Appellant(s)

VERSUS

HOSHIYAR SINGH Respondent(s)
WITH
Crl.A. No. 1130/2017 (II)

Date : 12-02-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam, Adv.
Mr. Apoorv Kurup, AOR
Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Mr. Sudhir Naagar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No.1115/2017

Sole respondent is duly represented.

Crl.A. No. 1130/2017

Respondent No.1 has been served but no one has entered appearance.

Respondent No.2 is duly represented.

Original records have been received.

Registry to process the matters for listing before the Hon'ble Court, as per rules. In the meantime, parties may file additional documents.

KAPIL MEHTA
Registrar
12.2.2018

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